

**Smaller State**

3648. SHRI SANSUMA KHUNGGUR BWISWUMU-THIARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal for creation of smaller State for Bodo-Land;

(b) if so, the details thereof; and

(c) whether the Government have received any resolution from the Assam Assembly in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Exemption of Edible Oil Seeds from Storage Control Order**

3649. SHRI CHANDRESH PATEL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have exempted the edible oil seeds and edible oils from the Storage Control Order, 1977 under the Essential Commodities Act, 1955;

(b) if so, the reasons therefor;

(c) whether the Government have received representations to exempt pulses from the Storage Control Order, 1977 under the said Act; and

(d) if so, the details thereof, State-wise and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) Yes, Sir. This followed the commitment made in the Finance Minister's Budget Speech in 1997 to remove edible oilseeds and oils from the purview of the Storage Control Order. However, State Governments have been advised that they may enforce Storage Control for edible oils and edible oilseeds under the powers delegated to them under the Essential Commodities Act, 1955.

(c) and (d) No, Sir. does not arise.

**New CRPF Wing**

3650. SHRI B.M. MENSINKAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have propose to establish New CRPF Wing in Kamataka particularly in districts like Dharwad, Haveri, Davangere; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Does not arise.

[Translation]

**Construction of Hospital Building**

3651. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government propose to construct a Hospital building in Kotra Sultanabad for the victims of Bhopal Gas Tragedy;

(b) If so, the progress made in this regard; and

(c) the amount provided for the construction of Hospital in Bhopal during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) The State Government of Madhya Pradesh has informed that the Bhopal Memorial Hospital Trust has given administrative approval for the construction of mini-units (referral hospital) at Kotra Sultanabad for which land has been made available by the State Government.

**T.B. and other Diseases**

3652. SHRI SOM MARANDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of people under poverty line and just above the poverty line are suffering from vulnerable diseases;

(b) the approximate fund is required to feed them adequately in order to prevent them from falling the victims of T.B. and other diseases;

(c) the total fund spent by the Centre and the State Governments for the treatment of T.B. and other diseases during the seventh and Eighth Five Year Plan;

(d) whether the Government propose to set up T.B. clinics in each district of the country;

(e) if so, the time by which these clinics are likely to be set up; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No data in regard to percentage of people under the poverty line and just above the poverty line suffering from vulnerable diseases is reported under the programme.

(b) TB is caused by Tuberculosis bacilli and transmitted by infectious droplet from a diseased person to a healthy one when TB patient coughs or sneezes. Therefore, the only way to prevent spread of TB is to cure the sputum smear positive cases.

There has been substantial increase in the Budget provision for the National Tuberculosis Control Programme. Adequate funds have also been made available under the National Health Programme to combat the other diseases like Malaria, Filariasis, Kala-azar, HIV/AIDS, Leprosy, Cancer and Iodine Deficiency disorder etc.

(c) During the Seventh and Eighth Five Year Plans, the funds Rs. 61.45 crores, and Rs. 131.18 crores respectively. The Central assistance provided during the Seventh and Eighth Plan periods for the control of vector borne diseases like Malaria, Filariasis, and Kala-azar etc., is 425.23 crores and Rs. 591.06 crores respectively. The amount spent by the Government through the State Governments under National Leprosy Eradication Programme during the Seventh and Eighth Five year Plans is Rs. 85.82 crores and Rs. 305.95 crores respectively. The National AIDS Control Programme was launched on 23rd September, 1992 and the amount spent by the Centre and States for AIDS Control Programme during Eighth Plan was Rs. 274.26 crores. The expenditure incurred under the 7th & 8th Five Year Plans under the National Cancer Control Programme is Rs. 31.41 crores & Rs. 85.73 crores respectively.

(d) to (f) The National TB Control Programme is implemented through District TB Centres and TB Clinics. There are 446 District TB Centres in rural areas and 330 Chest Clinics in Metropolitan cities. It is proposed to set up the District TB centres in each district of the country by the end of the 9th Five Year Plan for which State have been requested.

*[English]*

### Trade Union

3653. SHRI K.S. RAO: Will the Minister of LABOUR be pleased to state:

(a) whether there are multiplicity of Trade Unions in the same industry/establishment;

(b) if so, the Government propose to arrest the mushroom growth of trade unions;

(c) whether there is any proposal to bring changes in the existing Trade Union; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (d) According to Sec. 4(1) of the Trade Unions Act, 1926, any seven or more members of a Trade Union may apply for registration of the Trade Union.

Amendments to the Trade Unions Act, 1926 are made keeping in view the requirements of the social partners and a cautious & pragmatic approach is adopted to ensure that the amendments take into consideration the requirements of the social partners as far as possible.

### Small Pox Cases

3654. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether small pox has been totally eradicated from the country;

(b) the number of cases detected in each State during 1998-99; State-wise; and

(c) the steps taken by the Government for total eradication of this disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT